

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 155 of 2017 (SZ)**

**Applicant(s)**  
M. Gobineelan  
Srrumugai,  
Coimbatore

**Vs. Respondent(s)**  
The Secretary to Government,  
Environment and Forest Department,  
Government of Tamil Nadu,  
Secretariat, Chennai and 9 others

**Legal Practitioners for Applicant(s)**  
M/s R. Senthil Kumar

**Legal practitioners for respondent(s)**  
M/s E. Manoharan for R1 and R3  
Mrs Rita Chandrasekar for R4  
M/s G. Karthikeyan for R5  
M/s S.R. Sundaram for R8  
M/s S. Vijayakumar for R10

Note of the Registry	Orders of the Registrar
Order No.	Date: 11.05.2018  Applicant & counsel not present. R5 counsel present. Other respondents side no representation. R5 filed reply. For fresh private notice to R2, R6 & R7 and reply of all respondents call on 06.07.2018.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>